

December, 2022



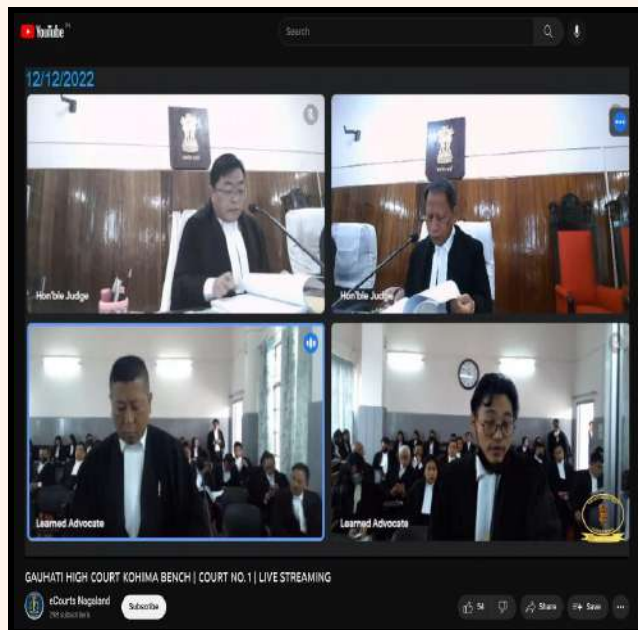
Newsletter

e-Committee, Supreme Court of India

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High Court of Gauhati, Kohima Bench Starts Live Streaming



Article 21 of the Constitution encompasses the right to access live court proceedings. With the objective of implementation of the open court concept, the Gauhati High Court has commenced live streaming of court proceedings from 12.12.2022. The live streaming of court proceedings is being telecast on the official YouTube Channel namely, 'eCourts Nagaland' in accordance with the

guidelines of the Supreme Court and the Gauhati High Court Rules 2022. The live streaming link is available on the official website of the Gauhati High Court, Kohima Bench at kohimahighcourt.gov.in. This will enable access to live court proceedings, including matters of public interest to citizens, journalists, civil society, and law students on a real time basis, which was not otherwise possible owing to geographical or infrastructural issues. With proper internet facility, litigants and the general public do not have to waste their entire day to view how their matter is proceeding, instead view the court proceedings from the comfort of their offices and homes.

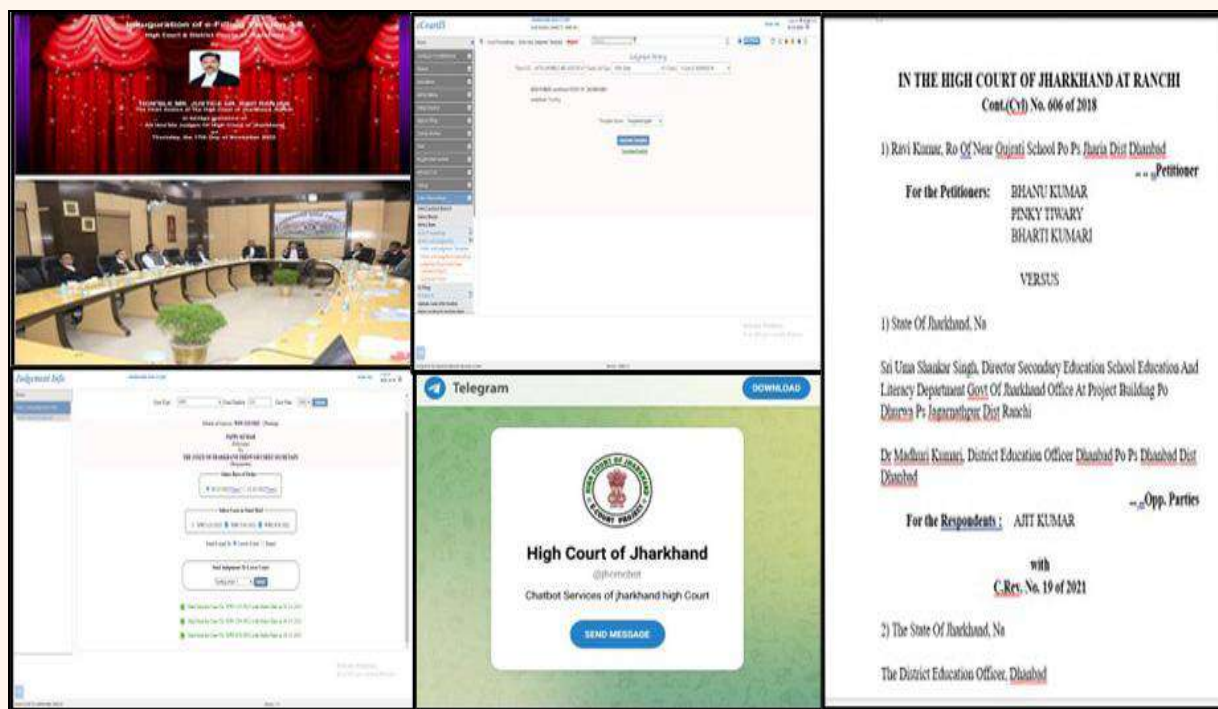
High Court of Orissa Inaugurates Record Room Digitization Hubs



On 12.12.2022 , Hon'ble Dr. Justice D. Y.Chandrachud, Chief Justice of India had inaugurated 10 District Court Digitization Hubs in the Judgeships of Angul, Bhadrak, Jharsuguda, Kalahandi, Keonjhar, Koraput, Malkangiri, Mayurbhanj, Nayagarh and Sonepur in virtual mode in the

presence of Dr. Justice S. Muralidhar, Chief Justice, High Court of Orissa and the Judges of the High Court of Orissa. The inaugural programme can be viewed on the Court's YouTube channel by clicking the link: <https://www.youtube.com/watch?v=BLKAbCOMpqk>

Jharkhand High Court Launches E-Filing 3.0, Chatbot, File Tracking System, Judgement Mailing Services



e-filing 3.0 version software and in-house Applications/ Software has been launched by the Chief Justice, High Court of Jharkhand on 17.11.2022 and the same has been made LIVE in High Court and District Courts. e-filing 3.0 version software enable filing of pleadings, complaints, written statements, reply and various applications before the High Court

and District Courts online. It has a provision for online payment which enables users to pay Court Fee, Judicial Deposit, Fine, Penalty or other payments online. Also, e-filing 3.0 has services such as File new cases, pleadings- use of readymade templates, upload and e-sign pleadings, Oath recordings, File IAs/ Applications in bulk, online vakalat,

add partners, portfolio management etc. Earlier, e-filing through e-filing version 1.0 software was operational in the High Court of Jharkhand. Following in-house Application have been developed and launched by the High Court of Jharkhand during November and December, 2022.

i. File Tracking System: This application can track the movement of physical files/documents of the receiving/dispatch Section of the High Court.

ii. Cause List PDF merge, index and bookmark module: This application can automatically merge the cause list (pdf) of individual courts into a single pdf along with indexing and bookmark, which were earlier done manually.

iii. Virtual Case Information Services (Telegram Chatbot): A Telegram channel (<https://t.me/jhcrncbot>) has been developed to give out real-time information related to cases in the form of cause lists, defective case status, eCertified copy, display boards and other ongoing activities of the High Court of Jharkhand.

iv. Order/Judgement Mailing System: An application has been developed for sending order/judgement through email to the Lower Court or any provided Mail. The main purpose for developing this application is sending Order/Judgements in the proper way without any delay. Using this application, Order/Judgement can be mailed either District Wise, Advocate wise and Litigants wise and also as per requirement. Its features are mentioned below:

- Crucial decisions, including orders on bail and stay of arrest, can be communicated electronically to Lower Court, prison authorities and investigating agencies on the same date of Judgement.
- Party who have been granted relief are not left waiting for an order copy in order to be released. Initiative to confront the problem that affects the liberty and dignity of convicts regarding delay in release after grant of bail.
- User Friendly Application. It has the option to send Order of any date by entering Case details including Linked cases. Doesn't require the internet in the user's system to email.

v. Judgement/Order Template: A module has been integrated in CIS for automatic fetching/generation of the details of the Petitioners/ Respondents, Advocates, Coram etc. while typing the Orders/Judgements. Its features are mentioned below:

- Provision is provided for the PA/Secretary to directly type the Hon'ble Courts' order without any hassle.
- There is no need of typing the details of the Petitioners/ Respondents, Advocates, Coram etc.
- Errors while manually typing the details of the case are reduced.
- User Friendly Application.

High Court Of Kerala Bags State E-Governance Awards 2019-20 & 2020-21



Kerala High Court bags the Kerala State e-Governance Awards 2019-20 & 2020-21 in the category for e-Citizen Service Delivery. The award

is given to the institution that has demonstrated excellence in e-governance for the years 2019-20 and 2020-21.

'Justice Clock' Inaugurated At District Court Complex Kohima, Nagaland



'Justice Clock' an LED display board displaying vital statistics on case pendency and disposal was inaugurated by Hon'ble Mr. Justice Songkhupchung Serto, Judge Gauhati High Court in the presence of Smt Y. Longkumer, Principal District & Sessions, Kohima on 14th December 2022 at District Court Complex Kohima, Nagaland. The LED display measuring 7 feet by 10 feet, placed at a height of 15 feet from the ground, has been erected in the front facade of the District Court premises

for maximum outreach and visibility. Besides showcasing daily information regarding case disposal and pendency in District and Subordinate Courts, the Justice Clock will be spreading legal

awareness, information about various e-Courts services for the benefit of the litigants and public at large. A 'Virtual Justice Clock' is already available on the official website kohimahighcourt.gov.in. With the inauguration of the Justice Clock, the District Court at Kohima is probably the 1st District Court Complex in the North-East of India to have installed the Justice Clock for electronically exhibiting vital statistics of the justice delivery system.

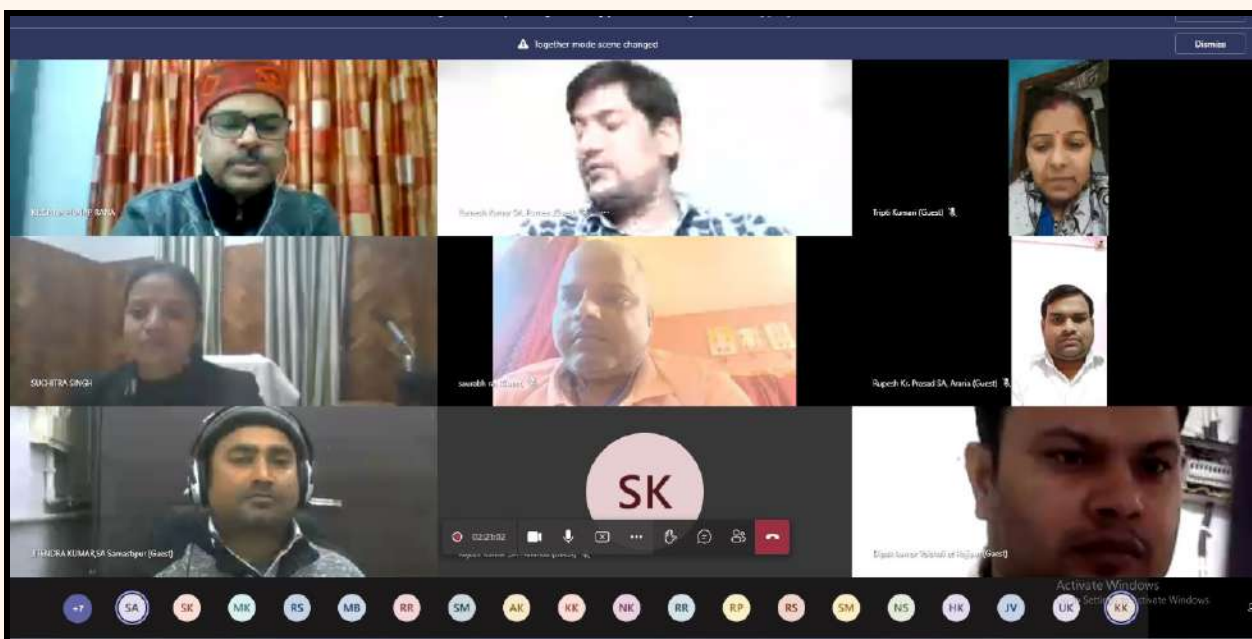
High Court Of Meghalaya Conducts (ECT_6_2022) Training Programme On Digitization For Officials and Staff



Meghalaya State Judicial Academy conducted a training programme on Digitization (ECT_6_2022) for officials and staff of West Garo Hills, South West Garo Hills and South Garo Hills Districts, East Garo Hills and North Garo Hills District on

13.12.2022 & 14.12.2022. The training programme was conducted by Shri Temsu T M Sangma, Central Project Coordinator and Smti Artyksiar Mary Kharbuki, System Analyst, High Court of Meghalaya.

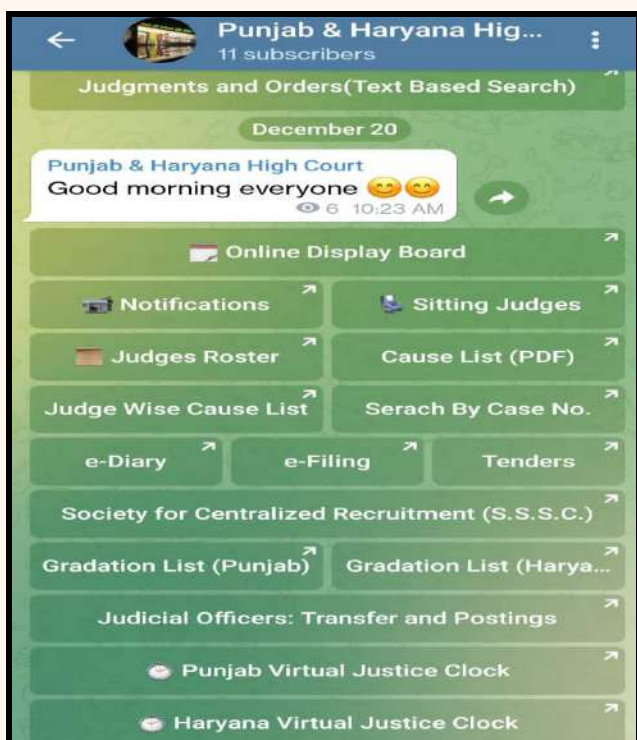
High Court of Patna Conducts Online Refresher Training of System Assistants of Subordinate Courts of Bihar



An Online Refresher Training Programme of System Assistants on the Advanced Training of CIS (Case Information System) software for a batch of 53 System Assistants of Subordinate Courts of Bihar was conducted on 10.12.2022 (Saturday).

The aim of this training of CIS is to make the System Assistants able to understand the advanced concepts and features of CIS, so that they can work on CIS smoothly and can deal with other technical aspects related to their day-to-day Court work.

High Court of Punjab & Haryana Certified Copy Tracking Information, Bail Docket Improvement & Telegram Bot Channel



1. Tracking Information for Certified Copy: It Deliver via post in order to track the status from consignment no. of Post Office.
2. Bail Docket Improvement: Bail Docket Improvement for status of release of accused.
3. Telegram Bot Channel: Telegram bot channel was introduced on the website of Punjab and

Haryana High Court. It is built to reduce the traffic on the website of Punjab and Haryana High Court. An important function of telegram bot is the possibility to execute commands in a telegram chat, which then directly trigger actions or request information, which then outputs the commands possible for the bot in the chat as a text feedback. Various functionalities that are available on the High Court website are also available on the telegram bot such as display, board, cause list, judgments and orders, gradation list, judges' roster etc. This telegram bot channel is also accessible to the general public, thus reducing the load on the website.

High Court Of Rajasthan Rolls Out Integrated Digital Solution of E-Prisons with Rajasthan High Court And District Judiciary



In compliance with an order dated 28.11.2012 passed by Rajasthan High Court in DB Criminal Writ Petition No.295/2021, titled Rakesh Vs. State, Rajasthan High Court has developed an indigenous Digital Solution Software in collaboration

with NIC New Delhi. The programme is integrated with e-Prisons Software. In the integrated Digital Solution Software, a database of prisoners in the State of Rajasthan is exchanged with Rajasthan High Court and District Judiciary. Details of inmates

maintained through ePrisons Software by the police authorities, which includes unique identification number of prisoner (PID), date of arrest, undergone period, period of absconding, paroles history, criminal antecedents, issuance of custody certificate and other factors are migrated into this software. Simultaneously, the database of courts is also integrated with ePrisons like court case details, court orders, hearing details and causelist etc. The developed software incorporates a statistical database of prisoners, under trial/ convicted and

has multiple segments. Numerous procedural delays and hurdles which cause unnecessary deferment of hearings would be eliminated by using this software. The section of prisoners who are unable to seek legal assistance on account of poverty would be directly connected with the Legal Services Authority. This Digital Solution Software has been e-launched by Hon'ble Mr. Justice Pankaj Mithal, the Chief Justice of Rajasthan on 13.12.2022.. E-Launching ceremony has also been live streamed on Youtube with link- <https://youtu.be/CSZRSQcP2Ww>

High Court Of Madras Implements Help Desk Counters For e-filing at District Judiciary of Tamil Nadu And Puducherry



16 Help Desk Counters in 5 Districts of Tamil Nadu viz., Cuddalore (5) Nagapattinam (2), Puducherry (2),



Salem (4) and Virudhunagar (3) have been implemented in the month of December 2022.

High Court of Tripura Introduces Surety Tracking System

The screenshot displays the Surety Tracking System (Version 1.0) interface. At the top, there is a 'SIGN IN TO SURETY APPLICATION' section with fields for 'User Id' and 'Password', and a 'Sign In' button. Below this is the 'SEARCH SURETY' section, which includes a search bar with 'SURETY NAME' and 'CASE NUMBER' options, and a table with columns: PHOTOGRAPH, NAME, ADDRESS, CASE NUMBER, COURT NAME, ACCUSER, DATE OF SURETY, and DOCUMENT. The 'SURETY DETAILS ENTRY' section follows, containing multiple input fields for 'NAME OF SURETY', 'ADDRESS', 'DETAILS OF ACCUSED', and 'OTHER ACCUSED'. The 'UPDATE SURETY DETAILS' section at the bottom has similar input fields for updating existing records.

Surety Tracking Software (Version: 1.0) is an initiative of the District Court Computer Committee, West Tripura Judicial District to track down the sureties of West Tripura Judicial District and also for cessation of Professional Surety. The software is developed and maintained by the Technical Team of West Tripura Judicial District. The Software is

developed in PHP and the backend is postgres phpPgadmin.

Benefits of the Surety Tracking System (Version: 1.0):

- Information of surety in connection with cases can be tracked down with a single click.
- Courts can identify whether the person appearing before the court to become a surety in a

case is involved as surety in any other cases registered at other courts or in the same court.

- Presiding Officer can make a prompt decision on whether to allow or reject the surety application of a person based on the Surety Tracking Software.
- Bench Clerks can track down the history of surety much precisely and also the time taken by him/her for performing the task will be less than a minute.
- Provision is made in the software to mark a surety as defaulter enabling the court to take further steps.

Futuristic Scope of Surety Tracking Software (Version: 2.0):

- e-Register of Surety (Court Wise).
- e-Register of Surety for single Court based on Category (i.e. Court Case / Police Station Case)
- Inclusion of Multiple Court Complexes within a District.
- Creation of User by admin.
- Court wise multiple login.
- Change password by User.

Surety Tracking Software (Final Version):

- Inclusion of all the Court Complexes within a State.
- Accessed from a single server by all the court complexes.

High Court of Calcutta Conducted ICT Induction Level Training Programme for Trainee District Judge



As per the Annual Training Calendar of the West Bengal Judicial Academy 2022-2023, an Induction Level Training Programme was conducted under the supervision of the West Bengal Judicial Academy on 01.12.2022, 02.12.2022, and 09.12.2022, by utilising the expertise of Core Master Trainers. The said

training programme was organised for all the Ld. District Judges, Entry Level Officers of the State of West Bengal on the topic of “UBUNTU OS”, “CIS” & “ECT Tools” and the total no. of participants were 21.

Number Of Cases Dealt With (Virtual Hearings) On Video Conferencing In High Courts And District Courts During The Pandemic As On 31 December 2022

S.No	High Court	High Court	District Court	Total
1	Allahabad	241358	3985645	4227003
2	Andhra Pradesh	380252	1412532	1792784
3	Bombay	37558	74510	112068
4	Calcutta	138143	81165	219308
5	Chhattisgarh	103070	41588	144658
6	Delhi	317729	4454329	4772058
7	Gauhati – Arunachal Pradesh	2292	8128	10420
8	Gauhati – Assam	266154	327972	594126
9	Gauhati – Mizoram	3963	13268	17231
10	Gauhati - Nagaland	930	650	1580
11	Gujarat	388929	192092	581021
12	Himachal Pradesh	183904	98700	282604
13	Jammu & Kashmir	257688	456074	713762
14	Jharkhand	218326	639256	857582
15	Karnataka	1115499	121493	1236992
16	Kerala	159995	536890	696885
17	Madhya Pradesh	667928	772669	1440597
18	Madras	1424323	341759	1766082
19	Manipur	38695	15288	53983
20	Meghalaya	2810	25871	28681
21	Orissa	285409	245268	530677
22	Patna	272271	2085237	2357508
23	Punjab & Haryana	581047	1854985	2436032
24	Rajasthan	229324	178700	408024
25	Sikkim	482	11996	12478
26	Telangana	299031	190327	489358
27	Tripura	10585	12313	22898
28	Uttarakhand	74002	41335	115337
	Total	7701697	18220040	25921737

Status of eFiling in High Courts

S.No	High Court	eFiling no. Generated case
1	Patna	241801
2	Gujarat	48783
3	Punjab & Haryana	13169
4	Karnataka	7148
5	Andhra Pradesh	7076
6	Rajasthan High Court, Jaipur Bench	6695
7	Principal Bench Bombay - Original side	6605
8	High Court of Jammu & Kashmir, Jammu	5704
9	Principal Bench Bombay - Appellate Side	3689
10	Karnataka, Kalaburagi Bench	3131
11	High Court of Bombay - Aurangabad Bench	2626
12	Rajasthan High Court, Jodhpur	2397
13	High Court of Bombay - Nagpur Bench	2125
14	Principal Seat of Madras High Court	1956
15	Karnataka, Dharwad Bench	1920
16	Telangana	1891
17	Sikkim	1840
18	Calcutta High Court, Appellate Side	1289
19	Calcutta High Court, Original Side	1161
20	Himachal Pradesh	1056
21	High Court of Jammu & Kashmir, Srinagar	1040
22	Jharkhand	436
23	Madurai Bench of Madras High Court	294
24	Uttarakhand	242
25	Gauhati (Principal Seat)	36
26	High Court of Bombay at Goa	2
	Total	364112

Status of eFiling in District Courts

S.No	State	eFiling no. Generated case
1	Delhi	398694
2	Tamil Nadu	47753
3	Karnataka	47237
4	Himachal Pradesh	44085
5	Haryana	2650
6	Rajasthan	2373
7	Sikkim	2247
8	Odisha	1431
9	Punjab	511
10	Jammu & Kashmir	376
11	Puducherry	34
12	West Bengal	23
13	Chandigarh	17
14	Dadra & Nagar Haveli	14
15	Assam	13
16	Goa	2
17	Daman & Diu	1
	Total	547461

Statistics of Virtual Courts

Sr. No.	Establishment Name	Received	Proceeding Done	Contested	Paid Challans	Challan Amount
1	Assam Traffic Department	65736	63795	326	17371	12098081
2	Chhattisgarh Traffic Department	83	80	0	31	64500
3	Haryana Traffic Department	23270	3683	18	169	170101
4	Himachal Pradesh Traffic Department	47046	35141	43	1245	2480753
5	Jammu Traffic Department	52973	46899	341	18088	8344040
6	Karnataka Traffic Department	45370	45338	119	38289	316899500
7	Kashmir Traffic Department	202450	202449	3249	51577	27619043
8	Kerala (POLICE Department)	307040	52172	257	11301	5841542
9	Kerala Transport Department	329012	196024	1498	43571	60349951
10	Madhya Pradesh Traffic Department	4850	2253	3	86	34000
11	Maharashtra Transport Department	32093	16056	20	1032	2063905
12	Meghalaya Traffic Department	270	269	0	27	15500
13	Notice Branch Delhi Traffic Department	11969486	11765699	52749	1154449	825574455
14	Odisha Traffic Ctc-Bbsr Commissionerate	225988	208502	421	14871	14466501
15	Pune Traffic Department	6080	6056	17	480	94850
16	Rajasthan Traffic Department	12153	10512	159	4233	2534520
17	Tamil Nadu Traffic Department	121018	112353	1038	50504	442260370
18	Tripura Traffic Department	148	148	0	3	2300
19	Uttar Pradesh Traffic Department	6578828	5637764	16570	353892	213415826
20	Virtual Court Delhi (TRAFFIC)	3982036	3936039	98161	1500344	1543828392
21	West Bengal Traffic Department	21553	21552	21	735	464252
	TOTAL	24028319	22362791	175011	3262303	3478622387

Status of Implementation of Rules of Video Conferencing as of 31.12.2022

Sr. No.	High Court	Whether the Rules of Video Conferencing is implemented in High Court	Whether the Rules of Video Conferencing is implemented in District Courts
1	Allahabad	Yes	Yes
2	Andhra Pradesh	No	No
3	Bombay	Yes	Yes
4	Calcutta	Yes	Yes
5	Chhattisgarh	Yes	Yes
6	Delhi	Yes	Yes
7	Gauhati – Arunachal Pradesh	Yes	Yes
8	Gauhati – Assam	Yes	Yes
9	Gauhati – Mizoram	Yes	Yes
10	Gauhati - Nagaland	Yes	Yes
11	Gujarat	Yes	Yes
12	Himachal Pradesh	Yes	Yes
13	Jammu & Kashmir	Yes	Yes
14	Jharkhand	Yes	Yes
15	Karnataka	Yes	Yes
16	Kerala	Yes	Yes
17	Madhya Pradesh	Yes	Yes
18	Madras	Yes	Yes
19	Manipur	Yes	Yes
20	Meghalaya	Yes	Yes
21	Orissa	Yes	Yes
22	Patna	Yes	Yes
23	Punjab & Haryana	Yes	Yes
24	Rajasthan	Yes	Yes
25	Sikkim	Yes	Yes
26	Telangana	Yes	Yes
27	Tripura	No	Yes
28	Uttarakhand	Yes	Yes
	Implemented	26	27
	Not Implemented	2	1

Status of implementation of Rules of e-Filing as of 31.12.2022

S. No.	High Court	Whether the Rules of e- Filing is implemented in High Court	Whether the Rules of e-Filing is implemented in District Courts
1	Allahabad	Yes	Yes
2	Andhra Pradesh	No	No
3	Bombay	Yes	Yes
4	Calcutta	Yes	No
5	Chhattisgarh	Yes	Yes
6	Delhi	Yes	Yes
7	Gauhati – Arunachal Pradesh	No	No
8	Gauhati – Assam	Yes	Yes
9	Gauhati – Mizoram	Yes	Yes
10	Gauhati - Nagaland	Yes	Yes
11	Gujarat	No	No
12	Himachal Pradesh	Yes	Yes
13	Jammu & Kashmir	Yes	Yes
14	Jharkhand	Yes	Yes
15	Karnataka	Yes	Yes
16	Kerala	Yes	Yes
17	Madhya Pradesh	Yes	Yes
18	Madras	Yes	Yes
19	Manipur	Yes	Yes
20	Meghalaya	No	No
21	Orissa	No	No
22	Patna	Yes	Yes
23	Punjab & Haryana	No	No
24	Rajasthan	No	No
25	Sikkim	Yes	Yes
26	Telangana	Yes	No
27	Tripura	Yes	Yes
28	Uttarakhand	Yes	Yes
	Implemented	21	19
	Not Implemented	7	9

Status of implementation of e-Sewa Kendras as of 31.12.2022

Sr. No.	High Court	Whether the e- Sewa Kendra is implemented in High Court	Whether the e-Sewa Kendra is implemented in District Courts	Functioning e-Sewa Kendras in District Courts
1	Allahabad	Yes	Yes	74
2	Andhra Pradesh	Yes	No	0
3	Bombay	Yes	Yes	40
4	Calcutta	Yes	Yes	2
5	Chhattisgarh	Yes	Yes	1
6	Delhi	Yes	Yes	7
7	Gauhati – Arunachal Pradesh	Yes	No	0
8	Gauhati – Assam	Yes	Yes	73
9	Gauhati – Mizoram	Yes	Yes	2
10	Gauhati - Nagaland	Yes	Yes	11
11	Gujarat	Yes	No	0
12	Himachal Pradesh	Yes	Yes	1
13	Jammu & Kashmir	Yes	Yes	7
14	Jharkhand	Yes	Yes	24
15	Karnataka	Yes	Yes	14
16	Kerala	Yes	Yes	117
17	Madhya Pradesh	Yes	Yes	28
18	Madras	Yes	Yes	2
19	Manipur	Yes	Yes	16
20	Meghalaya	Yes	Yes	1
21	Orissa	Yes	Yes	109
22	Patna	Yes	Yes	35
23	Punjab & Haryana	Yes	Yes	98
24	Rajasthan	Yes	Yes	1
25	Sikkim	Yes	Yes	10
26	Telangana	No	No	0
27	Tripura	Yes	Yes	15
28	Uttarakhand	Yes	Yes	1
	Implemented	27	24	689
	Not Implemented	1	4	-

Status of Installation of Justice Clock in High Courts

Sr. No.	High Court	No of Items for which funds where released	No. of Items Procured/Purchased
1	Allahabad	2	2
2	Andhra Pradesh	1	1
3	Bombay	4	4
4	Calcutta	1	1
5	Chhattisgarh	1	1
6	Delhi	1	1
7	Gauhati (Arunachal Pradesh)	1	1
8	Gauhati (Assam)	1	1
9	Gauhati (Mizoram)	1	1
10	Gauhati (Nagaland)	1	1
11	Gujarat	1	1
12	Himachal Pradesh	1	1
13	Jammu & Kashmir	2	2
14	Jharkhand	1	1
15	Karnataka	3	3
16	Kerala	1	1
17	Madhya Pradesh	3	3
18	Madras	2	2
19	Manipur	1	1
20	Meghalaya	1	1
21	Orissa	1	1
22	Patna	1	1
23	Punjab & Haryana	1	1
24	Rajasthan	2	2
25	Sikkim	1	1
26	Telangana	1	1
27	Tripura	1	1
28	Uttarakhand	1	1
	Total	39	39

Status of Implementation of e-Payments as of 31.12.2022

Sr. No.	High Court	Whether the Court Fee Act is amended to enable to receive the e-Payments	Whether the e- Payments facility implemented
1	Allahabad	Yes	Yes
2	Andhra Pradesh	No	No
3	Bombay	Yes	Yes
4	Calcutta	Yes	Yes
5	Chhattisgarh	Yes	Yes
6	Delhi	No	Yes
7	Gauhati – Arunachal Pradesh	No	No
8	Gauhati – Assam	Yes	Yes
9	Gauhati – Mizoram	No	No
10	Gauhati - Nagaland	No	No
11	Gujarat	Yes	Yes
12	Himachal Pradesh	Yes	Yes
13	Jammu & Kashmir	No	No
14	Jharkhand	Yes	Yes
15	Karnataka	Yes	Yes
16	Kerala	No	No
17	Madhya Pradesh	Yes	Yes
18	Madras	Yes	Yes
19	Manipur	Yes	Yes
20	Meghalaya	Yes	No
21	Orissa	Yes	Yes
22	Patna	Yes	Yes
23	Punjab & Haryana	Yes	Yes
24	Rajasthan	Yes	Yes
25	Sikkim	Yes	Yes
26	Telangana	Yes	No
27	Tripura	Yes	Yes
28	Uttarakhand	Yes	Yes
	Implemented	21	20
	Not Implemented	7	8

Status of Implementation of ICJS as of 31.12.2022

Sr. No.	High Court	Whether ICJS implemented
1	Allahabad	Yes
2	Andhra Pradesh	Yes
3	Bombay	Yes
4	Calcutta	Yes
5	Chhattisgarh	Yes
6	Delhi	Yes
7	Gauhati – Arunachal Pradesh	Yes
8	Gauhati – Assam	Yes
9	Gauhati – Mizoram	Yes
10	Gauhati - Nagaland	Yes
11	Gujarat	No
12	Himachal Pradesh	Yes
13	Jammu & Kashmir	Yes
14	Jharkhand	Yes
15	Karnataka	Yes
16	Kerala	Yes
17	Madhya Pradesh	Yes
18	Madras	Yes
19	Manipur	Yes
20	Meghalaya	No
21	Orissa	Yes
22	Patna	Yes
23	Punjab & Haryana	Yes
24	Rajasthan	Yes
25	Sikkim	Yes
26	Telangana	Yes
27	Tripura	Yes
28	Uttarakhand	Yes
	Implemented	26
	Not Implemented	2

Total Number Of Cases E-Filed Through E-Filing 3.0

S.No	State	No. of Cases e-filed
1.	Kerala	149602
2.	Maharashtra	12540
3.	Orissa	16002
4.	Uttar Pradesh	210
5.	Manipur	1
6.	Tripura	19
7.	Chhattisgarh	2
8.	Bihar	18
9.	Jharkhand	0
	Total	178394

Training/Awareness Programme During January 2022 to December 2022

S.No	Dates of Programmes	Programme No.	Conducting Institute	Title of Programme	Participants	No. of Participants
1	08.01.2022 & 09.01.2022	P-1276	NJA	Workshop For High Court Justices On Ict Enablement Of India Judiciary Through E-Courts Project And The Evolving Concept Of Artificial Intelligence	High Court Justices	24
2	28.01.2022-30.01.2022	NA	SVPNPA, Hyderabad, Telangana	3 days Online TOT Refresher Course on Cyber Crimes and Cyber Laws	Judicial Officers	47
3	29.01.2022	P-1279	NJA	National Seminar for Principal District & Sessions Judges on ICT Reforms for effective administration of courts	Principal District & Sessions Judges	40
4	31.01.2022-02.02.2022	NA	High Court of Madras	Sensitization training programme on Daily order uploading software	Personal Assistants	145
5	19.02.2022	NA	Orissa High Court	Hands on Training programme for Advocates & Advocate Clerks at Jagatsinghpur and Kendrapara	Advocate ,Advocate clerk	56
6	19.02.2022	ECT_1_2022	eCommittee, SCI	Training of Trainers (TOT) programme on e-filing & Virtual Hearing for Government panel Advocates	Judicial Officers	55
7	20.02.2022	ECT_2_2022	eCommittee, SCI	Training of Trainers (TOT) programme on e-filing & Virtual Hearing for Government panel Advocates	Advocates	44
8	05.03.2022 & 20.03.2022	NA	High Court of Orissa	Hands on Training	Advocates	91

9	06.03.2022	NA	Patna	Refresher Training for Judicial Officers - Civil Court Bettiah	Judicial Officers	32
10	09.03.2022 & 15.03.2022	NA	High Court of Calcutta	ToT Training	Advocates & ToT Master Trainers JOs, Advocates (485 advocate, tot trainer 4)	489
11	17.03.2022	NA	Tripura	Workshop-cum-Interaction programme on "Objective Accomplishments under e-Courts Project Phase-II"	1. Nodal officer-16 2. Sr. System Officer-1 3. System Officer-8 4. System Assistant-17	42
12	22.03.2022	ECT_14_2022	Maharashtra Judicial Academy	Cyber Laws & Appreciation & Handling of Digital Evidence – Refresher Programme	18 CJSD (Orientation Training); 92 CJJD (Induction Training)	110
13	24.03.2022 & 25.03.2022	ECT_18_2022	Bihar Judicial Academy	ICT & e-Courts Induction Programme for the newly recruited Direct District Judges	Newly recruited Direct District Judges	15
14	25.03.2022 & 26.03.2022	ECT_17_2022	Telangana State Judicial Academy	ICT & e-Courts Induction Programme for the newly recruited Civil Judges	Newly recruited Junior Civil Judges	64
15	25.03.2022 & 26.03.2022	ECT_18_2022	Telangana State Judicial Academy	ICT & e-Courts Induction Programme for the newly recruited Direct District Judges	Newly recruited Direct District Judges	1
16	27.03.2022	ECT_9_2022	Judicial Academy, Jharkhand	Refresher programme for Court Staff	Staff of District Judiciary	496
17	27.03.2022	NA	Patna	Online Refresher Programme for Court Staffs & N-step Training (Kaimur at Bhabua Civil Court)	Administrative Head Staff & Court Managers from every District	14
18	27.03.2022 & 28.03.2022	ECT_17_2022	Maharashtra Judicial Academy	ICT & e-Courts Induction Programme for the newly recruited Civil Judges	Newly recruited Civil Judge Junior Division	92
19	28.03.2022	NA	Patna	Special Training Programme on NSTEP and eCourts (Saharsa Civil Court)	Head Clerk, Nazir and Process Servers of Civil Court, Saharsa & Khagaria	26

20	28.03.2022 & 29.03.2022	ECT_17_2022	Uttarakhand Judicial & Legal Academy	ICT & eCourts Induction Programme for the newly recruitment Civil Judges	Trainees Civil Judges (Jr. Div) 2019 Batch	17
21	29.03.2022 to 31.03.2022	ECT_7_2022	Judicial Academy, Jharkhand	Advocate/Advocate Clerk Ecourts Programme at Taluk/Village	Advocate/ Advocate Clerk	278
22	31.03.2022	ECT_14_2022	Uttarakhand Judicial & Legal Academy	Cyber Laws & Appreciation & Handling of Digital Evidence-Refresher Programme	Civil Judges (Sr. Div.)	20
23	March, 2022	NA	High Court of Kerala	eFiling Training	Advocate & Advocate Clerk & Court Staffs	1031
24	March & April, 2022	ECT_15_2022	Gujarat State Judicial Academy	Training Programme of CIS (Core and Periphery)	Staff of High Court of Gujarat	361
25	March & April, 2022	ECT_8_2022	Gujarat State Judicial Academy	Conduct of Nstep for the Process Servers/Bailiffs of the District Judiciary	Process Servers/Bailiffs	1019
26	March & April, 2022	ECT_17_2022	Gujarat State Judicial Academy	Institutional Training (First Phase) of the Induction Training	Newly Recruited Civil Judges and JMFC Batch I (2021)	29
27	26.03.2022 & 02.04.2022	ECT_3_2022	Meghalaya State Judicial Academy	Master Trainer Programme for New Master trainers	Nominated New Master Trainers	6
28	29.03.2022 to 01.04.2022	ECT_17_2022	Rajasthan State Judicial Academy	ICT & e-Courts Induction Programme for the newly recruited Civil Judges	Newly recruited Civil Judge Junior Division	8
29	01.04.2022 – 02.04.2022	ECT_17_2022	Chhattisgarh State Judicial Academy	ICT & e-Courts Induction Programme for the newly recruited Civil Judges	Newly recruited Civil Judge Junior Division	36
30	02.04.2022 & 03.04.2022	ECT_17_2022	Odisha Judicial Academy	ICT & e-Courts Induction Programme for the newly recruited Civil Judges	Newly recruited Civil Judge Junior Division	47
31	03.04.2022	ECT_16_2022	Judicial Academy, Jharkhand	Court Management through CIS	Judicial Officers	53
32	05.04.2022	ECT_11_2022	Chandigarh Judicial Academy	Programme for Technical staffs of District Courts	Technical Staffs/District System Admin/ System Officers	200
33	09.04.2022	ECT_9_2022	Chandigarh Judicial Academy	Refresher programme for Court Staff	Staff of District Judiciary (Youtube views – 21000)	21000

34	09.04.2022 & 10.04.2022	P-1291	NJA	National Workshop on Information Communication Technology in Courts	Senior High Court Justices	19
35	09.04.2022 & 10.04.2022	ECT_3_2022	Judicial Academy, Assam	Master Trainer Programme for New Master Trainers of ECMT & Updated features of CIS	Systems Officers & Systems Assistants of the Subordinate Courts of Assam	30
36	16.04.2022 & 17.04.2022	ECT_18_2022	Maharashtra Judicial Academy	ICT & eCourts Induction Programme	Newly recruited District Judges	6
37	17.04.2022	ECT_8_2022	Judicial Training & Research Institute, UP	Refresher programme for Court Staffs & N step Training	Central Nazir, Amins & Process Servers of All the District Court of UP	1748
38	18.04.2022	ECT_8_2022	Judicial Academy, Jharkhand	Refresher programme for Court Staffs & N step Training	Administrative Head, Nazarat, Process Servers	253
39	19.04.2022	ECT_16_2022	Judicial Academy, Jharkhand	CIS hands on Training	Civil Judge Junior. Div.	225
40	19.04.2022	NA	Madras	Training On Implementation Of Mandatory E-Filing Of Cases In High Court	Advocate Master Trainers	37
41	20.04.2022	ECT_16_2022	Judicial Academy, Jharkhand	CIS hands on Training	Civil Judge Sr. Div.	122
42	21.04.2022	ECT_16_2022	Judicial Academy, Jharkhand	CIS hands on Training	District Judges	118
43	22.04.2022	ECT_4_2022	Meghalaya State Judicial Academy	Training Programme for Advocates/ Advocate Clerks on Ecourts Project at District Level	Advocates / Advocate's Clerk	24
44	23.04.2022	ECT_5_2022	Uttarakhand Judicial & Legal Academy	1st Phase – Training programme for Court Managers & Admin Head Staffs of District Judiciary	Administrative Head Staff & Court Managers from every District	76
45	23.04.2022	ECT_9_2022	High Court of Andhra Pradesh	Refresher programme for Court Staff	Staff of District Judiciary	130
46	23.04.2022 & 24.04.2022	ECT_3_2022	Telangana State Judicial Academy	Master Trainer Programme for New Master trainers	Nominated New Master trainers	15

47	24.04.2022	ECT_4_2022	Judicial Training & Research Institute, UP	Training Programme for Advocates/ Advocate Clerks on Ecourts Project at District Level	Advocates / Advocate's Clerk	135
48	24.04.2022	ECT_3_2022	Tamil Nadu State Judicial Academy	Master Trainer Programme for New Master trainers	Resource Persons / Master Trainers	82
49	25.04.2022	NA	Rajasthan	Hands on Training to Jail Authorities on Video Conferencing Software	Core Team consisting of five techno-savvy persons of Jail HQ	5
50	26.04.2022	ECT_14_2022	Maharashtra Judicial Academy	Cyber Laws & Appreciation & Handling of Digital Evidence – Refresher Programme	61 CJSD (Orientation Training); 92 CJJD (Induction Training)	153
51	27.04.2022 to 29.04.2022	ECT_3_2022	West Bengal Judicial Academy	Master Trainer Programme for New Master trainers	Nominated New Master Trainers	38
52	28.04.2022	ECT_5_2022	Rajasthan State Judicial Academy	Programme for Court Managers & Administrative Head Staffs of District Judiciary	Administrative Head Staff & Court Managers from every District	175
53	30.04.2022	ECT_5_2022	West Bengal Judicial Academy	Programme for Court Managers & Administrative Head Staffs of District Judiciary	Youtube Views – 1331	1331
54	30.04.2022	ECT_11_2022	Uttarakhand Judicial & Legal Academy	Programme for Technical staffs of District Courts	Technical Staffs of District Court	51
55	30.04.2022	ECT_7_2022	Odisha Judicial Academy	Training Programme for Advocates/ Advocate Clerks on Ecourts Project at Taluk/Tehsil Level	Advocates / Advocate's Clerk	446
56	District 1 to 7 April to May 2022	ECT_8_2022	Delhi Judicial Academy	Refresher programme for Court Staffs & N step Training	Administrative head, Nazarat , Process servers	442
57	01.05.2022	ECT_7_2022	Judicial Training & Research Institute, UP	Training Programme for Advocates/ Advocate Clerks on Ecourts Project at Taluk/Tehsil Level	Advocates / Advocate's Clerk	1636
58	05.05.2022	ECT_9_2022	West Bengal Judicial Academy	Refresher programme for Court Staff	Staff of District Judiciary	60
59	11.05.2022	ECT_3_2022	Sikkim Judicial Academy	Master Trainer Programme for New Master trainers	Nominated New Master Trainers	16

60	11.05.2022 & 12.05.2022	ECT_5_2022	Delhi Judicial Academy	Programme for Court Managers & Administrative Head Staffs of District Judiciary	Administrative Head Staff & Court Managers from every District	477
61	12.05.2022	ECT_4_2022	Meghalaya State Judicial Academy	Training Programme for Advocates/ Advocate Clerks on Ecourts Project at District Level	Advocates / Advocate's Clerk	12
62	14.05.2022	ECT_8_2022	Chhattisgarh State Judicial Academy	Refresher Programme for Court Staff & N step Training	Administrative Head, Nazarat, Process Servers	153
63	14.05.2022	ECT_15_2022	Chhattisgarh State Judicial Academy	Refresher Programme for Registry Staffs of High Courts	High Court Staffs	60
64	14.05.2022	ECT_14_2022	Chhattisgarh State Judicial Academy	Cyber laws & Appreciation & Handling of Digital Evidence -Refresher Programme	Judicial Officers	60
65	15.05.2022 & 16.05.2022	ECT_3_2022	Madhya Pradesh State Judicial Academy	Master Trainer Programme for New Master trainers	New Judicial Master Trainer	42
66	15.05.2022 & 16.05.2022	ECT_3_2022	Judicial Academy, Assam	Master Trainer Programme for New Master trainers	Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh	19
67	15.05.2022	ECT_5_2022	Judicial Training & Research Institute, UP	Programme for Court Managers & Administrative Head Staffs of District Judiciary	DSA/ System Administrators/ Munsirims & Court Managers	2211
68	17.05.2022	ECT_9_2022	West Bengal Judicial Academy	Refresher programme for Court Staff	Staff of District Judiciary	40
69	19.05.2022	ECT_4_2022	Sikkim Judicial Academy	Training Programme for Advocates/ Advocate Clerks on Ecourts Project at District Level	Advocate ,Advocate clerk	13
70	19.05.2022	ECT_7_2022	Sikkim Judicial Academy	Training Programme for Advocates/ Advocate Clerks on Ecourts Project at Taluk/Tehsil Level	Advocates / Advocate's Clerk	13
71	20.05.2022	ECT_7_2022	Rajasthan State Judicial Academy	Advocate/ Advocate Clerk Ecourts Programme at Taluk /Village	Advocate/ Advocate Clerk (1028 views till 04.07.2022)	1028
72	21.05.2022	ECT_5_2022	Uttarakhand Judicial & Legal	2nd phase - Programme for Court Managers &	Administrative Head Staff & Court	72

			Academy	Administrative Head Staffs of District Judiciary	Managers from every District	
73	21.05.2022	ECT_4_2022	Telangana State Judicial Academy	Advocate/ Advocate Clerk Ecourts Programme at District Headquarters	Advocate/ Advocate Clerk	257
74	22.05.2022	ECT_17_2022	Manipur Judicial Academy	ICT & eCourts Induction Programme for the newly recruited Civil Judges	Newly recruited Civil Judge Junior Division	6
75	22.05.2022	ECT_13_2022	Judicial Academy, Jharkhand	Computer Skill enhancement Programme – Level I & II	Judicial Officers of District Judiciary	46
76	23.05.2022	ECT_14_2022	Odisha Judicial Academy	Cyber laws & Appreciation & Handling of Digital Evidence -Refresher Programme	Judicial Officers	68
77	27.05.2022	ECT_5_2022	Judicial Academy, Assam	Programme for Court Managers & Administrative Head Staffs of District Judiciary	Court Managers & Admin Head Staffs of District Judiciary	164
78	27.05.2022	ECT_8_2022	Meghalaya State Judicial Academy	Refresher programme for Court Staffs & N step Training	Administrative Head, Nazarat, Process Servers	109
79	28.05.2022	ECT_14_2022	Chandigarh Judicial Academy	Cyber laws & Appreciation & Handling of Digital Evidence -Refresher Programme	Judicial Officers (Youtube views – 500)	500
80	28.05.2022	ECT_8_2022	Uttarakhand Judicial & Legal Academy	1st Phase - Refresher Programme & NSTEP Training	Administrative Head, Nazarat, Process Servers	112
81	28.05.2022	ECT_8_2022	Manipur Judicial Academy	Refresher programme for Court Staffs & N step Training	Administrative head, Nazarat , Process servers	15
82	28.05.2022	ECT_10_2022	Manipur Judicial Academy	Programme for Technical staffs of High Court	Technical Staffs & NIC Coordinators at High court	10
83	29.05.2022	ECT_13_2022	Judicial Academy, Jharkhand	Computer Skill enhancement Programme – Level I & II	Judicial Officers of District Judiciary	65
84	30.05.2022	ECT_8_2022	Rajasthan State Judicial Academy	Refresher Programme for Court Staff & N step Training	Administrative Head, Nazarat, Process Servers	6464
85	May, 2022 & June, 2022	ECT_17_2022	Gujarat State Judicial Academy	ICT & eCourts Induction Programme for the newly recruited Civil Judges	Newly recruited Civil Judge Junior Division	30

86	04.06.2022	ECT_10_2022	Manipur Judicial Academy	Programme for Technical staffs of High Court	Technical Staffs & NIC Coordinators at High court	10
87	09.06.2022	ECT_5_2022	Sikkim Judicial Academy	Programme for Court Managers & Administrative Head Staffs of District Judiciary	Administrative Head Staff & Court Managers from every District	23
88	11.06.2022	ECT_6_2022	Judicial Academy, Assam	Training Programme on Digitization at High Court level	High Court Digitization officials/Staffs	19
89	11.06.2022	ECT_5_2022	Tripura Judicial Academy	Programme for Court Managers & Administrative Head Staffs of District Judiciary	Administrative Head Staff & Court Managers from every District	259
90	11.06.2022	ECT_7_2022	Chandigarh Judicial Academy	Advocate/ Advocate Clerk Ecourts Programme at Taluk /Village (once in 3 months)	Advocate/ Advocate Clerk	976
91	12.06.2022	ECT_4_2022	Tamil Nadu State Judicial Academy	Advocate/Advocate Clerk Ecourts Programme at District Headquarters	Advocate/Advocate Clerk	3984
92	13.06.2022 – 17.06.2022	ECT_12_2022	Judicial Academy, Jharkhand	Computer Skill enhancement Programme – Level I & II	Advocate/Advocate Clerk	255
93	15.06.2022-16.06.2022	ECT_17_2022	Chhattisgarh State Judicial Academy	ICT & e-Courts Induction Programme for the newly recruited Civil Judges	Newly recruited Civil Judge Junior Division	31
94	15.06.2022	ECT_15_2022	Meghalaya State Judicial Academy	Refresher Programme for Registry Staffs of High Courts	High Court Staffs	18
95	16.06.2022	ECT_15_2022	Meghalaya State Judicial Academy	Refresher Programme for Registry Staffs of High Courts	High Court Staffs	21
96	16.06.2022	ECT_3_2022	Kerala Judicial Academy	Master Trainer Programme for New Master trainers	Nominated New Master Trainers	97
97	17.06.2022	ECT_8_2022	Judicial Academy, Assam	Refresher Programme & NSTEP Training	Administrative Head, Nazarat, Process Servers	399
98	18.06.2022	ECT_5_2022	Telangana State Judicial Academy	Programme for Court Managers & Administrative Head Staffs of District Judiciary	Administrative Head staff & Court Managers from every District	420

99	18.06.2022 – 19.06.2022	ECT_3_2022	Chhattisgarh State Judicial Academy	Master Trainer Programme for New Master trainers	Nominated New Master Trainers	33
100	18.06.2022	ECT_8_2022	Uttarakhand Judicial & Legal Academy	2nd Phase - Refresher Programme for Court Staffs & NSTEP Training	Administrative Head, Nazarat, Process Servers	101
101	18.06.2022 & 25.06.2022	ECT_6_2022	Kerala Judicial Academy	Training Programme on Digitization at High Court level	High Court Digitization officials/Staffs/	212
102	19.06.2022	ECT_13_2022	Judicial Academy, Jharkhand	Computer Skill enhancement Programme – Level I & II	Judicial Officers of District Judiciary	53
103	22.06.2022	ECT_9_2022	Rajasthan State Judicial Academy	Refresher programme for Court Staff	Staff of District Judiciary	6524
104	24.06.2022	ECT_6_2022	Sikkim Judicial Academy	Training Programme on Digitization at High Court level	High Court Digitization officials/Staffs/	6
105	25.06.2022	ECT_9_2022	Uttarakhand Judicial & Legal Academy	1st Phase - Refresher programme for Court Staff	Staff of District Judiciary	273
106	25.06.2022 & 26.06.2022	ECT_3_2022	Tripura Judicial Academy	Master Trainer Programme for New Master trainers	Nominated New Master Trainers	50
107	25.06.2022	ECT_6_2022	Telangana State Judicial Academy	Training Programme on Digitization at High Court level	High Court Digitization officials/Staffs/	63
108	26.06.2022	ECT_6_2022	Bihar Judicial Academy	Training Programme on Digitization at High Court level	High Court Digitization officials/Staffs/	18
109	26.06.2022	ECT_9_2022	Judicial Academy, Jharkhand	Refresher programme for Court Staff	Staff of District Judiciary	497
110	26.06.2022	ECT_5_2022	Odisha Judicial Academy	Programme for Court Managers & Admin Head Staffs of District Judiciary	Administrative Head staff & Court Managers from every District	60
111	28.06.2022	NA	West Bengal Judicial Academy	Topic of “e-filing, e-payment of Court fees & Electronic Service of Processes through Email & SMS”	Lawyers and Staff of Commercial Courts	122
112	29.06.2022	ECT_9_2022	West Bengal Judicial Academy	Refresher programme for Court Staff	Staff of District Judiciary	40

113	29.06.2022 & 30.06.2022	ECT_10_2022 & ECT_11_2022	Rajasthan State Judicial Academy	Online Training Programme for Technical Staff of High Court and District Courts	Technical Staff & NIC Coordinators at High Court and District System Administrator, System Officers, System Assistants, Court Manager	160
114	30.06.2022	ECT_9_2022	West Bengal Judicial Academy	Refresher programme for Court Staff	Staff of District Judiciary	40
115	District 1 to 7 May to July 2022	ECT_9_2022	Delhi Judicial Academy	Refresher programme for Court Staff	Staff of District Judiciary	635
116	02.07.2022	ECT_6_2022	Madhya Pradesh State Judicial Academy	Training Programme on Digitization at High Court level	High Court Digitization officials/Staffs	69
117	02.07.2022	ECT_8_2022	Uttarakhand Judicial & Legal Academy	3rd Phase - Refresher Programme for Court Staffs & NSTEP Training	Administrative Head, Nazarat, Process Servers	93
118	02.07.2022	ECT_13_2022	Judicial Academy, Assam	Computer Skill enhancement Programme – Level I & II	Judicial Officers of District Judiciary (all cader)	301
119	03.07.2022	ECT_6_2022	Tamil Nadu State Judicial Academy	Training Programme on Digitization at High Court level	High Court Digitization officials/Staffs	78
120	04.07.2022	ECT_17_2022	Judicial Academy, Assam	ICT & e-Courts Induction Programme for the newly recruited Civil Judges	Newly recruited Civil Judge Junior Division	2
121	05.07.2022	ECT_18_2022	Judicial Academy, Assam	ICT & e-Courts Induction Programme for the newly recruited Direct District Judges	Newly recruited Direct District Judges	2
122	05.07.2022	ECT_13_2022	Judicial Academy, Jharkhand	Computer Skill enhancement Programme – Level I & II	Judicial Officers of District Judiciary	197
123	06.07.2022	ECT_13_2022	Judicial Academy, Jharkhand	Computer Skill enhancement Programme – Level I & II	Judicial Officers of District Judiciary	136
124	06.07.2022, 07.07.2022, 20.07.2022	ECT_4_2022 & ECT_7_2022	Kerala Judicial Academy	Advocate/ Advocate Clerk Ecourts Programme at District Headquarters & Taluk /Village	Advocate/ Advocate Clerk	1943
125	07.07.2022	ECT_13_2022	Judicial Academy, Jharkhand	Computer Skill enhancement Programme – Level I & II	Judicial Officers of District Judiciary	142

126	08.07.2022	ECT_10_2022	Sikkim Judicial Academy	Programme for Technical staffs of High Court	Technical Staffs & NIC Coordinators at High court	9
127	09.07.2022	ECT_5_2022	Chhattisgarh State Judicial Academy	Programme for Court Managers & Administrative Head Staffs of District Judiciary	Administrative Head Staff & Court Managers from every District	36
128	09.07.2022	ECT_7_2022	Tamil Nadu State Judicial Academy	Advocate/ Advocate Clerk Ecourts Programme at Taluk /Village	Advocate/ Advocate Clerk (Through VC Room – 227; Youtube Views – 3332)	3559
129	13.07.2022	ECT_4_2022	Meghalaya State Judicial Academy	Training Programme for Advocates/ Advocate Clerks on Ecourts Project at District Level	Advocates / Advocate's Clerk	35
130	16.07.2022	ECT_7_2022	Telangana State Judicial Academy	Advocate/ Advocate Clerk Ecourts Programme at Taluk /Village	Advocate/ Advocate Clerk	67
131	16.07.2022-17.07.2022	ECT_10_2022	Bihar Judicial Academy	Programme for Technical staffs of High Court	Technical Staffs & NIC Coordinators at High court	8
132	16.07.2022	ECT_15_2022	Manipur Judicial Academy	Refresher programme for Registry Staffs of High Courts	High Court Staffs	17
133	20.07.2022	ECT_4_2022	Meghalaya State Judicial Academy	Training Programme for Advocates/ Advocate Clerks on Ecourts Project at District Level	Advocates / Advocate's Clerk	19
134	20.07.2022	ECT_12_2022	Rajasthan State Judicial Academy	Computer Skill enhancement Programme – Level I & II	Advocate/Advocate Clerk (716 views till 03.08.2022)	716
135	22.07.2022 – 23.07.2022	ECT_18_2022	Delhi Judicial Academy	ICT & eCourts Induction Programme for the newly recruited Direct District Judges	Newly recruited Direct District Judges	11
136	23.07.2022	ECT_8_2022	Tamil Nadu State Judicial Academy	Refresher Programme for Court Staffs & NSTEP Training	Administrative Head, Nazarat, Process Servers	17626
137	23.07.2022	ECT_9_2022	Uttarakhand Judicial & Legal Academy	2nd Phase - Refresher programme for Court Staff	Staff of District Judiciary	289
138	23.07.2022	ECT_15_2022	Odisha Judicial Academy	Refresher programme for Registry Staffs of High Courts	High Court Staffs	25

139	23.07.2022	ECT_8_2022	Chandigarh Judicial Academy	Refresher programme for Court Staffs & N step Training	Administrative head, Nazarat , Process servers	2151
140	23.07.2022	ECT_14_2022	Manipur Judicial Academy	Cyber laws & Appreciation & Handling of Digital Evidence -Refresher Programme	Judicial Officers	13
141	24.07.2022	ECT_7_2022	Odisha Judicial Academy	Training Programme for Advocates/ Advocate Clerks on Ecourts Project at Taluk/Tehsil Level	Advocates / Advocate's Clerk	424
142	24.07.2022	ECT_11_2022	Bihar Judicial Academy	Programme for Technical Staffs of District Courts, Kaimur at Bhabua Judgeship	Technical Staffs of District Court	13
143	25.07.2022	ECT_8_2022	Sikkim Judicial Academy	Refresher programme for Court Staffs & N step Training	Administrative head, Nazarat , Process servers	22
144	25.07.2022	ECT_9_2022	Sikkim Judicial Academy	Refresher programme for Court Staff	Staff of District Judiciary	22
145	26.07.2022	ECT_5_2022	Kerala Judicial Academy	Programme for Court Managers & Admin Head Staffs of District Judiciary	Administrative Head staff & Court Managers from every District	452
146	29.07.2022	ECT_8_2022	West Bengal Judicial Academy	Refresher Programme for Court Staff & NSTEP Training	Administrative Head, Nazarat, Process Servers (youtube link)	1482
147	29.07.2022-30.07.2022	ECT_3_2022	Madhya Pradesh State Judicial Academy	Master Trainer Programme for New Master trainers	Nominated New Master Trainers	46
148	29.07.2022-30.07.2022	ECT_10_2022	Judicial Academy, Assam	Programme for Technical staffs of High Court	Technical Staffs & NIC Coordinators at High court	13
149	30.07.2022	ECT_9_2022	West Bengal Judicial Academy	Refresher programme for Court Staff	Staff of District Judiciary	50
150	31.07.2022	ECT_4_2022	Chhattisgarh State Judicial Academy	Advocate/Advocate Clerk Ecourts Programme at District Headquarters	Advocate/Advocate Clerk	141
151	27.07.2022 & 03.08.2022	ECT_4_2022	Himachal Pradesh Judicial Academy	ICT Awareness Programme on 'e-Filing and e-Court Services'	Advocate ,Advocate clerk	76
152	13.07.2022 & 24.08.2022	ECT_5_2022	Himachal Pradesh Judicial Academy	Programme for Court Managers & Admin Head Staffs of District Judiciary	Administrative Head staff & Court Managers from every District	40

153	25.07.2022 & 04.08.2022	ECT_13_2022	Rajasthan State Judicial Academy	Computer Skill enhancement Programme- Level I & II	Judicial officers of District Judiciary (All cader)	5514
154	District 1 to 7,18.07.2022 to23.07.2022	ECT_16_2022	Delhi Judicial Academy	Ecourts Programme at All-District Headquarters	All Judicial officers of the District	657
155	06.08.2022 & 07.08.2022	ECT_10_2022	Odisha Judicial Academy	Programme for Technical staffs of High Court	Technical Staffs & NIC Coordinators at High court	37
156	06.08.2022	ECT_9_2022	Uttarakhand Judicial & Legal Academy	Illrd Phase – Refresher programme for Court Staff	Staff of District Judiciary	273
157	07.08.2022	ECT_16_2022	Chhattisgarh State Judicial Academy	Ecourts Programme at All-District Headquarters-Kanker Kondagaon	All Judicial officers of the District	31
158	07.08.2022	ECT_16_2022	Chhattisgarh State Judicial Academy	Ecourts Programme at All-District Headquarters – Mahasamund Baloda Bazar	All Judicial officers of the District	29
159	07.08.2022	ECT_9_2022	Tamil Nadu State Judicial Academy	Refresher programme for Court Staff	Staff of District Judiciary	28166
160	07.08.2022	ECT_13_2022	Odisha Judicial Academy	Computer Skill enhancement Programme – Level I & II	Judicial Officers of District Judiciary	403
161	10.08.2022 & 20.08.2022	ECT_8_2022	Kerala Judicial Academy	Refresher programme for Court Staffs & N step Training	Administrative head, Nazarat , Process servers	2321
162	11.08.2022 & 12.08.2022	ECT_12_2022	Judicial Academy, Assam	Computer Skill enhancement Programme- Level I & II	Advocate / Advocate clerk.	1099
163	16.08.2022	ECT_4_2022	Meghalaya State Judicial Academy	Training Programme for Advocates/ Advocate Clerks on Ecourts Project at District Level	Advocates / Advocate's Clerk	23
164	20.08.2022	ECT_4_2022	Uttarakhand Judicial & Legal Academy	Ist Phase – Training Programme for Advocates/Advocate Clerks on Ecourts Project at District Level	Advocate ,Advocate clerk	34
165	20.08.2022	ECT_13_2022	Himachal Pradesh Judicial Academy	Computer Skill enhancement Programme- Level I & II	Judicial officers of District Judiciary (All cader)	50

166	21.08.2022	ECT_15_2022	Bihar Judicial Academy	Refresher programme for Registry Staffs of High Courts	High Court Staffs	20
167	21.08.2022	ECT_6_2022	Tripura Judicial Academy	Training Programme on Digitization at High Court level	High Court Digitization officials/Staffs	38
168	21.08.2022	P-1300	NJA	Master Trainer Programme for High Court Judges	High Court Justices	25
169	21.08.2022 & 27.08.2022	ECT_4_2022	Tripura Judicial Academy	Training Programme for Advocates/ Advocate Clerks on Ecourts Project at District Level	Advocate ,Advocate clerk	110
170	22.08.2022	ECT_11_2022	Sikkim Judicial Academy	Programme for Technical staffs of District Courts	Technical Staffs/District System Administrator/ System Officers	22
171	23.08.2022	ECT_4_2022	Meghalaya State Judicial Academy	Training Programme for Advocates/ Advocate Clerks on Ecourts Project at District Level	Advocates / Advocate's Clerk	53
172	27.08.2022	ECT_8_2022	Telangana State Judicial Academy	Refresher programme for Court Staffs & N step Training	Administrative head, Nazarat , Process servers	350
173	28.08.2022	ECT_16_2022	Chhattisgarh State Judicial Academy	Ecourts Programme at All-District Headquarters-Koria	All Judicial officers of the District	21
174	28.08.2022	ECT_16_2022	Chhattisgarh State Judicial Academy	Ecourts Programme at All-District Headquarters-Durg	All Judicial officers of the District	20
175	28.08.2022	ECT_16_2022	Chhattisgarh State Judicial Academy	Ecourts Programme at All-District Headquarters-Dantewada & Jagdalpur	All Judicial officers of the District	14
176	28.08.2022	ECT_16_2022	Chhattisgarh State Judicial Academy	Ecourts Programme at All-District Headquarters-Balod & Rajnandgaon	All Judicial officers of the District	22
177	29.08.2022, 30.08.2022, 31.08.2022	ECT_9_2022	West Bengal Judicial Academy	Refresher programme for Court Staff	Staff of District Judiciary 1944	3347
178	29.08.2022	ECT_4_2022	Delhi Judicial Academy	Advocate/ Advocate Clerk Ecourts Programme at District Headquarters	Advocate/ Advocate Clerk	27

179	31.08.2022 & 27.08.2022	ECT_7_2022	Delhi Judicial Academy	Training Programme for Advocates/ Advocate Clerks on Ecourts Project at Taluk/Tehsil Level	Advocates / Advocate's Clerk	51
180	31.08.2022	ECT_15_2022 & ECT_6_2022	Rajasthan State Judicial Academy	ECT_15_2022: Refresher programme for Registry Staffs of High Courts, & ECT_6_2022: Training Programme on Digitization at High Court level	High Court Staffs & High Court Digitization officials/Staffs/	162
181	23.09.2022, 21.05.2022 & 29.06.2022	ECT_4_2022	Jammu & Kashmir Judicial Academy	Advocate/ Advocate Clerk Ecourts Programme at District Headquarters	Advocate/ Advocate Clerk	1763
182	16.08.2022 to 15.09.2022	ECT_16_2022	Judicial Academy, Assam	Ecourts Programme at All-District Headquarters	All Judicial officers of the District	302
183	03.09.2022 & 06.09.2022	ECT_10_2022	Kerala Judicial Academy	Programme for Technical staffs of High Court	Technical Staffs & NIC Coordinators at High court	61
184	03.09.2022	ECT_11_2022	Odisha Judicial Academy	Programme for Technical staffs of District Courts	Technical Staffs/ District System Admin/ System Officers	30
185	03.09.2022	ECT_4_2022	Uttarakhand Judicial & Legal Academy	Phase II-Advocate/ Advocate Clerk Ecourts Programme at District Headquarters	Advocate/ Advocate Clerk	54
186	03.09.2022	ECT_11_2022	Madhya Pradesh State Judicial Academy	Programme for Technical staffs of District Courts	Technical Staffs/District System Administrator/ System Officers	318
187	04.09.2022	ECT_8_2022	Odisha Judicial Academy	Refresher programme for Court Staffs & N step Training	Administrative Head, Nazarat, Process Servers	904
188	06.09.2022	ECT_11_2022	Kerala Judicial Academy	Programme for Technical staffs of District Courts	Technical Staffs/District System Administrator/ System Officers	107
189	10.09.2022	ECT_7_2022	Tripura Judicial Academy	Advocate/ Advocate Clerk Ecourts Programme at Taluk /Village	Advocate/ Advocate Clerk	54
190	10.09.2022 & 11.09.2022	ECT_10_2022	Tripura Judicial Academy	Programme for Technical staffs of High Court	Technical Staffs & NIC Coordinators at High court	9

191	10.09.2022 & 11.09.2022	ECT_10_2022	Chhattisgarh State Judicial Academy	Programme for Technical staffs of High Court	Technical Staffs & NIC Coordinators at High court	30
192	10.09.2022 & 11.09.2022	ECT_9_2022	Chhattisgarh State Judicial Academy	Refresher programme for Court Staff – Surajpur	Staff of District Judiciary	109
193	13.09.2022	ECT_11_2022	Madhya Pradesh State Judicial Academy	Programme for Technical staffs of District Courts	Technical Staffs/District System Administrator/ System Officers	318
194	17.09.2022	ECT_9_2022	Telangana State Judicial Academy	Refresher programme for Court Staff	Staff of District Judiciary	32
195	18.09.2022	ECT_11_2022	Tamil Nadu State Judicial Academy	Programme for Technical staffs of District Courts	Technical Staffs/District System Administrator/ System Officers	1188
196	24.09.2022	ECT_15_2022	Delhi Judicial Academy	Refresher programme for Registry Staffs of High Courts	High Court Staffs	9
197	24.09.2022	ECT_7_2022	Uttarakhand Judicial & Legal Academy	Phase I -Advocate/ Advocate Clerk Ecourts Programme at Taluk /Village (once in 3 months)	Advocate/ Advocate Clerk	60
198	24.09.2022	ECT_10_2022	Tamil Nadu State Judicial Academy	Programme for Technical staffs of High Court	Technical Staffs & NIC Coordinators at High court	19
199	24.09.2022	ECT_8_2022	Tripura Judicial Academy	Refresher programme for Court Staffs & N step Training (8 Judicial Districts)	Administrative head, Nazarat , Process servers	165
200	25.09.2022	ECT_5_2022	Tamil Nadu State Judicial Academy	Programme for Court Managers & Administrative Head Staffs of District Judiciary	Administrative Head staff & Court Managers from every District	7318
201	25.09.2022	ECT_16_2022	Bihar Judicial Academy	Ecourts Programme at All-District Headquarters	All Judicial officers of the District	55
202	25.09.2022	P-1308	NJA	North Zone-I "Regional Conference on Contemporary Judicial Developments and Strengthening Justice through Law & Technology"	Judges & Judicial Officers	not updated in NJA website even on 31.01.2023

203	26.09.2022	ECT_4_2022	Chandigarh Judicial Academy	Advocate/ Advocate Clerk Ecourts Programme at District Headquarters	Advocate/ Advocate Clerk	133
204	26.09.2022	ECT_7_2022	Chandigarh Judicial Academy	Advocate/ Advocate Clerk Ecourts Programme at Taluk /Village	Advocate/ Advocate Clerk	133
205	28.09.2022	ECT_10_2022	Meghalaya State Judicial Academy	Programme for Technical staffs of High Court	Technical Staffs & NIC Coordinators at High court	12
206	29.09.2022	ECT_11_2022	Meghalaya State Judicial Academy	Programme for Technical staffs of District Courts	Technical Staffs/District System Administrator/ System Officers	31
207	District 1 to 7 27.09.2022 to 15.10.2022	ECT_13_2022	Delhi Judicial Academy	Computer Skill enhancement Programme – Level I & II	Judicial Officers	60
208	10.09.2022 , 11.09.2022 & 15.10.2022	ECT_9_2022	Chhattisgarh State Judicial Academy	Refresher programme for Court Staff – Rajnandgaon	Staff of District Judiciary	93
209	15.10.2022	ECT_7_2022	Uttarakhand Judicial & Legal Academy	Final Phase – Advocate/ Advocate Clerk Ecourts Programme at Taluk /Village	Advocate/ Advocate Clerk	25
210	15.10.2022	ECT_10_2022	Telangana State Judicial Academy	Programme for Technical staffs of High Court	Technical Staffs & NIC Coordinators at High court	24
211	10.09.2022 & 11.09.2022 & 15.10.2022 & 16.10.2022	ECT_9_2022	Chhattisgarh State Judicial Academy	Refresher programme for Court Staff – Bilaspur	Staff of District Judiciary	120
212	16.10.2022	ECT_12_2022	Tamil Nadu State Judicial Academy	Computer Skill enhancement Programme- Level I & II	Advocate / Advocate clerk. (Through VC-69; Youtube views – 2088)	2157
213	19.10.2022	ECT_4_2022	Meghalaya State Judicial Academy	Advocate/ Advocate Clerk Ecourts Programme at District Headquarters	Advocate/ Advocate Clerk	45
214	20.10.2022	ECT_4_2022	Meghalaya State Judicial Academy	Advocate/ Advocate Clerk Ecourts Programme at District Headquarters	Advocate/ Advocate Clerk	9
215	20.10.2022	ECT_11_2022	Judicial Academy, Assam	Programme for Technical staffs of District Courts	Technical Staffs/District System Administrator/ System Officers	343

216	22.10.2022	ECT_7_2022	Uttarakhand Judicial & Legal Academy	IIIrd Phase – Advocate/ Advocate Clerk Ecourts Programme at Taluk /Village	Advocate/ Advocate Clerk	16
217	District 1 to 7 October	ECT_12_2022	Delhi Judicial Academy	Computer Skill enhancement Programme- Level I & II	Advocate / Advocate clerk At District Court Complexes through Academy	69
218	29.10.2022	ECT_4_2022	Odisha Judicial Academy	advocate/ Advocate Clerk Ecourts Programme at District Headquarters	Advocate ,Advocate clerk	96
219	30.10.2022	ECT_7_2022	Odisha Judicial Academy	Advocate/ Advocate Clerk Ecourts Programme at Taluk /Village	Advocate ,Advocate clerk	441
220	30.10.2022	ECT_13_2022	Tamil Nadu State Judicial Academy	Computer Skill enhancement Programme- Level I & II	Judicial officers of District Judiciary	2979
221	30.10.2022	P-1311	NJA	West Zone-I “Regional Conference on Contemporary Judicial Developments and Strengthening Justice through Law & Technology”	Judges & Judicial Officers	97
222	27.10.2022 to 31.10.2022	ECT_7_2022	Chandigarh Judicial Academy	Advocate/ Advocate Clerk Ecourts Programme at Taluk /Village (once in 3 months)	Advocate/ Advocate Clerk	623
223	05.11.2022	ECT_14_2022	Delhi Judicial Academy	Cyber laws & Appreciation & Handling of Digital Evidence -Refresher Programme	Judicial Officers	78
224	06.11.2022	P-1313	NJA	E-Committee ICT National Conference for High Court Justices (Computer Committee Chairperson & Members)	High Court Justices	31
225	19.11.2022	ECT_11_2022	Telangana State Judicial Academy	Programme for Technical staffs of District Courts	Technical Staffs/District System Administrator/ System Officers	82
226	19.11.2022	ECT_14_2022	Tamil Nadu State Judicial Academy	Cyber laws & Appreciation & Handling of Digital Evidence -Refresher Programme	Judicial Officers (VC-80; CISCO-601; Youtube-1614)	2295

227	25.11.2022 & 26.11.2022	ECT_7_2022	Tripura Judicial Academy	Advocate/ Advocate Clerk Ecourts Programme at Taluk /Village	Advocate/ Advocate Clerk	30
228	26.11.2022	ECT_6_2022	Odisha Judicial Academy	Training Programme on Digitization at High Court level	High Court Digitization officials/Staffs	24
229	26.11.2022	ECT_14_2022	Tripura Judicial Academy	Cyber laws & Appreciation & Handling of Digital Evidence -Refresher Programme	Judicial Officers	80
230	27.11.2022	ECT_9_2022	Chhattisgarh State Judicial Academy	Refresher programme for Court Staff – Raipur	Staff of District Judiciary	57
231	29.11.2022 & 30.11.2022	ECT_17_2022	Meghalaya State Judicial Academy	ICT & e-Courts Induction Programme for the newly recruited Civil Judges	Newly recruited Civil Judge Junior Division	6
232	30.11.2022	ECT_6_2022	Meghalaya State Judicial Academy	Training Programme on Digitization at High Court level	High Court Digitization officials/Staffs	13
233	26.11.2022 & 27.11.2022	ECT_12_2022	Odisha Judicial Academy	Computer Skill enhancement Programme- Level I & II	Advocate / Advocate clerk.	959
234	03.12.2022 & 04.12.2022	ECT_3_2022	Odisha Judicial Academy	Master Trainer Programme for New Master trainers	Judicial Officers for New Master Trainers	25
235	03.12.2022 & 04.12.2022	ECT_10_2022	Uttarakhand Judicial & Legal Academy	Programme for Technical staffs of High Court	Technical Staffs & NIC Coordinators at High court	28
236	04.12.2022	ECT_9_2022	Odisha Judicial Academy	Refresher programme for Court Staff	Court Staff of District Judiciary	1111
237	10.12.2022	ECT_5_2022	Chandigarh Judicial Academy	Programme for Court Managers & Administrative Head Staffs of District Judiciary	Administrative Head staff & Court Managers from every District	5902
238	11.12.2022	ECT_7_2022	Chhattisgarh State Judicial Academy	Advocate/ Advocate Clerk Ecourts Programme at Taluk /Village – Bemetara	Advocate/ Advocate Clerk	32
239	13.12.2023	ECT_6_2022	Meghalaya State Judicial Academy	Training Programme on Digitization at High Court level	High Court Digitization officials/Staffs/	12
240	14.12.2022	ECT_6_2022	Meghalaya State Judicial Academy	Training Programme on Digitization at High Court level	High Court Digitization officials/Staffs	10

241	12.12.2022 to 15.12.2022	ECT_17_2022	Delhi Judicial Academy	ICT & eCourts Induction Programme for the newly recruited Civil Judges	Newly recruited Civil Judge Junior Division	71
242	16.12.2022	ECT_11_2022	Delhi Judicial Academy	Programme for Technical staffs of District Courts	Technical Staffs/ District System Admin/ System Officers	48
243	17.12.2022	ECT_15_2022	Tamil Nadu State Judicial Academy	Refresher Programme for Registry Staffs of High Courts	High Court Staffs	99
244	17.12.2022	ECT_9_2022	Judicial Academy, Assam	Refresher programme for Court Staff	Staff of District Judiciary	1070
245	17.12.2022	ECT_12_2022	Telangana State Judicial Academy	Computer Skill enhancement Programme- Level I & II	Advocate / Advocate clerk.	136
246	17.12.2022 & 18.12.2022	ECT_12_2022	Uttarakhand Judicial & Legal Academy	Computer Skill enhancement Programme- Level I & II	Advocate / Advocate clerk.	65
247	18.12.2022	ECT_15_2022	Tripura Judicial Academy	Refresher programme for Registry Staffs of High Courts	High Court Staffs	37
248	01.12.2022, 02.12.2022, 09.12.2022	ECT_18_2022	West Bengal Judicial Academy	ICT & eCourts Induction Programme for the newly recruited Direct District Judges	Newly recruited Direct District Judges	21
249	14.12.2022		e-Committee Supreme Court Of India	Demo on JustIS App	Hon'ble Judges of High court	2000
Total Number -(January 2022 to December 2022)						168783
Click here to watch the above-listed e-Committee Outreach Programmes https://cdnbbsr.s3waas.gov.in/s388ef51f0bf911e452e8dbb1d807a81ab/uploads/2023/04/2023042157.pdf						
